GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1094 TO BE ANSWERED ON 22.07.2016

SCHOLARSHIP PROGRAMME FOR DESTITUTE CHILDREN AND ORPHANS

1094. DR. J. JAYAVARDHAN: SHRI SATAV RAJEEV: DR. HEENA VIJAYKUMAR GAVIT: SHRI DHANANJAY MAHADIK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- (a) whether the Government is working on a scholarship programme for destitute children and orphans living in child care homes performing well in school and wish to study further.
- (b) if so, the details thereof along with the period for which these scholarships will be given;
- (c) the agency through which the amount of scholarship will be given; and
- (d) the time by which the notification to this effect is expected to be issued and distribution of scholarship is likely to be started?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): Yes, Madam. The National Institute of Public Cooperation and Child Development (NIPCCD) an autonomous body under Ministry of Women and Child Development (MWCD) has recently revised its guideline which provides scholarship to a child who is orphan or destitute and residing in a Child Care Institution (CCIs) and has done well in his/her school by securing atleast 70% marks. The child should not be receiving any assistance on regular basis from any other sources towards his/her education. Scholarship is available till the child completes present course of education for which the scholarship has been sanctioned. However, in case the child has to repeat a class or discontinues the education the scholarship shall cease.

(c): The scholarship is provided through National Children's Fund, a trust created by MWCD and managed by NIPCCD.

(d): Revised guidelines have already been circulated among all CCIs requesting them to send the nominations of eligible children by 15th August, 2016 for initiation of the selection process for award of scholarship.
